

HIGH COURT OF DELHI:NEW DELHI

No. 16 /D-2/Gaz.IA/DHC/2026-  
Dated, the 02 / 05 , 2026

ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Higher Judicial Service with immediate effect :-

S. No.	Name of the Officer	From	To	District to which allocated	Remarks
1.	Mr. Umed Singh	Principal Judge, Family Courts, North-West, Rohini	Principal Judge (HQs), Family Courts, South-West, Dwarka	South-West	In the Court earlier presided over by Mr. Sanjeev Kumar Aggarwal
2.	Ms. Nirja Bhatia	District Judge (Commercial Court) (Digital-07), South-East, Saket	Principal Judge, Family Courts, Shahdara, KKD	Shahdara	In the Court earlier presided over by Mr. Sanjeev Aggarwal
3.	Ms. Savita Rao	District Judge (Commercial Court)-01, South, Saket	Principal Judge, Family Courts, West, THC	West	In the Court earlier presided over by Dr. Vijay Kumar Dahiya
4.	Mr. Mukesh Kumar Gupta	District Judge (Commercial Court)-07, Central, THC	Principal Judge, Family Courts, North-West, Rohini	North-West	Vice Mr. Umed Singh

**Notes:-**

1. The judicial officers shall be under the control of the Principal District & Sessions Judge of the district to which they have been allocated.
2. The judicial officer(s) under transfer shall notify the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof, notwithstanding the posting/transfer. Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website.

OJC (Judicial)

BY ORDER OF THE COURT

Sd/-  
(ARUN BHARDWAJ)  
REGISTRAR GENERAL

Dated, the 02 / 05 , 2026

Endst. No. 2593-2627 /D-2/Gaz.IA/DHC/2026

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.

More  
2593-2627 (West)  
02/05/26

5. The Member Secretary, Delhi State Legal Services Authority, RACC, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi-110003.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, I Wing-5, Sector-07, R.K.Puram, New Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
20. All Registrars, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance- I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance- II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. The Director (IT), DHC, with request to display this order on the website of Delhi High Court in accessible format.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. The Hony. Secretary, Central Delhi Court Bar Association, Rouse Avenue District Courts, New Delhi.
34. Personal file of the officer concerned.
35. Guard File.



(Raj Kumar Rawat)  
Joint Registrar (Gaz.-1A)

10 5 MAY 2026

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

10 4 MAY 2026

No. 22604-22648 /F.5(1)/Gaz./PD&SJ West/2026 Dated, Delhi the \_\_\_\_\_

Copy forwarded to :-

1. The Judicial Officers concerned of West District, Tis Hazari Courts, Delhi.
2. The Officer Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge/DDO, all Branches of West District, Tis Hazari Courts, Delhi.
4. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
5. The PS to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
6. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
7. The O/o CJM, West District, Tis Hazari Courts, Delhi.
8. For uploading on LAYERS
9. Dealing official LAYERS seat, Tis Hazari Courts, Delhi (Room No.207).
10. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

